

**PRL.DISTRICT AND SESSION JUDGE, BENGALURU RURAL**  
**In the Court of MOHAN BADAGANDI**  
**VI ADDL.DISTRICT & SESSIONS JUDGE**  
**Cause List Dated 30-04-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<b>NOTICE</b>			
1) CRL.A	109/2019	<i>Morning Sessions</i>	ARUN K. S. B. T. MOHAN LAKSHMISHA N. D. G. MANJUNATHA
2) CRL.A	5/2021		
3) CRL.A	13/2021		
4) Crl.Misc.	758/2021		
<b>ARGUMENTS.</b>			
5) Crl.Misc.	742/2021		RAGHAVENDRA D. AND KRISHNAMURTHY
<b>JUDGEMENT</b>			
6) CRL.A	22/2019		M. R. NANJUNDA GOWDA
<b>Await LCR</b>			
7) CRL.A	40/2020		VISHALAXA KADIWAL
<b>Charge</b>			
8) SC	166/2019		A
9) SC	20/2020		A
<b>Await Property</b>			
10) SC	121/2011		
<b>Await Records</b>			
11) SC	258/2014		
12) SC	2/2015		
<b>HBC</b>			
13) SC	38/2021	<i>Afternoon Sessions</i>	A
14) SC	40/2021		A
<b>FDT</b>			
15) SC	178/2016		
<b>Objection</b>			
16) Crl.Misc.	729/2021		I. S. PRAMOD CHANDRA MOHAN G. NAYAK MOHAN G. NAYAK MAHESH K.N. AND VISHWANATH KANVI
17) Crl.Misc.	730/2021		
18) Crl.Misc.	732/2021		
19) Crl.Misc.	740/2021		
<b>Nbw to Accused and Notice to sureties</b>			
20) SC	144/2018		
21) SC	229/2018		A

22) SC

**Office Objections**

23) Crl.Misc.

243/2018

761/2021

A

MOHAN G. NAYAK

Sl. No.	Name of the Candidate	Roll No.	Grade
1	...	...	...
2	...	...	...
3	...	...	...
4	...	...	...
5	...	...	...
6	...	...	...
7	...	...	...
8	...	...	...
9	...	...	...
10	...	...	...
11	...	...	...
12	...	...	...
13	...	...	...
14	...	...	...
15	...	...	...
16	...	...	...
17	...	...	...
18	...	...	...
19	...	...	...
20	...	...	...
21	...	...	...
22	...	...	...
23	...	...	...
24	...	...	...
25	...	...	...
26	...	...	...
27	...	...	...
28	...	...	...
29	...	...	...
30	...	...	...
31	...	...	...
32	...	...	...
33	...	...	...
34	...	...	...
35	...	...	...
36	...	...	...
37	...	...	...
38	...	...	...
39	...	...	...
40	...	...	...
41	...	...	...
42	...	...	...
43	...	...	...
44	...	...	...
45	...	...	...
46	...	...	...
47	...	...	...
48	...	...	...
49	...	...	...
50	...	...	...